

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In supersession of all earlier orders, the following Committees are hereby re-constituted with immediate effect:-


Ser No.	Name of the Committee	Name of the Judicial Officers/Court Officials	Designated as
1.	Purchase Committee	Sh. Virender Bhatt, ASJ-3/NE Sh. Pawan Kumar Matto, Spl. Judge (NDPS) Ms. Mona Tardi Kerketta, ADJ-01/NE Sh. Sujit Saurabh, JSCC/ASCJ/GJ/NE Ms. Pragati, ACJ/CCJ/ARC/NE Accounts Officer/DDO/NE	Chairman Member Member Member Member Member (to assist the Purchase Committee)
2.	Vigilance Committee	Sh. Virender Bhatt, ASJ-03/NE Ms. Babita Puniya, SCJ/RC/NE Ms. Pragati, ACJ/CCJ/ARC/NE	Chairman Member Member
3.	Arrears Committee	Sh. Virender Bhatt, ASJ-03/NE Sh. Devender Kumar, ASJ-02/NE Ms. Banita Puniya, SCJ/RC/NE Sh. Nitish Kumar Sharma, MM-03/NE	Chairman Member Member Member
4.	The Review Sub Committee	Sh. Devender Kumar, ASJ-02/NE Ms. Banita Puniya, SCJ/RC/NE Ms. Pragati, ACJ/CCJ/ARC/NE Sh. Rupinder Singh Dhiman, MM-01/NE	Chairman Member Member Member
5.	Digitization Committee	Sh. Pawan Kumar Matto, Spl. Judge (NDPS) Sh. Santosh Kumar Singh, ACMM/NE Ms. Babita Puniya, SCJ/RC/NE	Chairman Member Member
6.	Grievance Redressal Committee	Sh. Virender Bhatt, ASJ-03/NE Sh. Devender Kumar, ASJ-02/NE Sh. Santosh Kumar Singh, ACMM-03/NE Ms. Vijayshree Rathore, MM (Mahila Court)/NE	Chairman Member Member Member
7.	Sexual Harassment against the women employees	Ms. Mona Tardi Kerketta, ADJ-01/NE Sh. Shirish Aggarwal., CMM/NE Ms. Pragati, ACJ/CCJ/ARC/NE Ms. Neeru Jaggi, Sr. JA/PS Ms. Rajinder Kaur, Counsellor, SOFIA NGO, 663, Gali No. 6, Old Mustafabad, Delhi	Chairperson Member Member Member Member
8.	Committee in compliance of the order dated 27.10.17 for facility of F.D.R of the payments and convenience of tracking such deposits	Ms. Shunali Gupta, PO-MACT/NE Ms. Shunali Gupta, PO-MACT/NE Sh. Babita Puniya, SCJ/RC/NE	Chairperson Member Member
9.	Sexual offences and child witness of Hon'ble High Court of Delhi	Sh. Manoj Kumar, ASJ-01 (POCSO)/NE Sh. Vinik Jain, Secretary, DLSA Sh. Bachu Singh, ACP, CWA Cell, NE Distt. Ms. Neelam Narang, Addl. PP/RCC, In-charge DCW	Chairman Member Member Member

Note :

1. If the Chairman/Chairperson of the Committee is not available for any reason, the next senior most member of the concerned committee shall act as Chairman/Chairperson of the said Committee.
2. Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairman/Chairperson/Member of the concerned Committee.

3. The Chairman of Vigilance Committee shall also act as Officer Incharge of Vigilance Branch, North-East District, KKD Courts, Delhi.


4. Any correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.


(RAMESH KUMAR-I)
Principal District & Sessions Judge. 3/5/22
North-East District,
Karkardooma Courts, Delhi.

No. 2819-2829 /Powers/Judl./N-E/KKD/Delhi/2022 Dated : 10 MAY 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. All the Judicial Officers of North-East District, KKD Courts, Delhi.
5. The A.O. (Judicial) of all the Branches of North-East District, KKD Courts, Delhi.
6. PRO/APRO, THC/KKD Courts, Delhi.
7. The Website Committee ✓ Tis Hazari Courts/KKD Courts, Delhi.
8. R&I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.
9. P.S./Reader to the undersigned.


Principal District & Sessions Judge. 9/5/22
North-East District,
Karkardooma Courts, Delhi.